

**OFFICE OF THE
CHIEF ELECTORAL OFFICER, MANIPUR**

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NOTIFICATION

Imphal, the 25th June, 2026

No. AA-101/1/2021-ELEC-ED: The following notification No. 429/MR/2026 (1) dated 24th June, 2026 of the Election Commission of India is published hereunder for information of the general public and electors.

By Order etc.
Sd/-

(Arun Kumar Sinha)
Chief Electoral Officer, Manipur

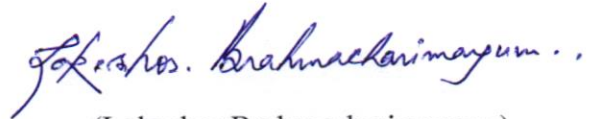
Here insert notification No. 429/MR/2026 (1) dated 24th June, 2026 of the Election Commission of India

Memo No. AA-101/1/2021-ELEC-ED

Imphal, the 25th June, 2026

Copy to: -

The Director, Printing & Stationery, Manipur for publication of the above notification in an extraordinary issue of State Gazette.



(Lokeshor Brahmacharimayum)
Joint Chief Electoral Officer, Manipur

By E-mail/Speed Post

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001

No.429/MR-LA/2021/NES-II

Dated: 24th June , 2026

To

Chief Electoral Officer,
Manipur,
Imphal.

Subject: Amendment of Commission's Notification for appointment of AEROs –
Regarding.

Sir,

I am directed to refer to your letter No. AA-101/1/2021-ELEC-ED dated 22.06.2026, on the subject cited, and to state that the proposal, as contained therein, has been acceded to.

2. The Commission's Notification No. 429/MR/2026(1) dated 24th June, 2026 (copy enclosed), in English, is forwarded herewith for its publication in an extraordinary issue of the State Government Gazette of Manipur.

3. Three copies of the said Gazette may kindly be sent to the Commission soon after its publication.

Encl.: As above.

Yours faithfully,

(ANURADHA SINGH)
UNDER SECRETARY

TO BE PUBLISHED IN AN
EXTRAORDINARY ISSUE
OF MANIPUR STATE
GAZETTE IMMEDIATELY.

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

Dated : 24th June , 2026
3 Asadha, 1948 (Saka).

NOTIFICATION

No. 429/MR/2026(1): - In exercise of the powers conferred by Sub-section (1) of Section 13C of the Representation of the People Act, 1950 (43 of 1950), the Election Commission of India hereby makes the following further amendments in its Notification No. 429/MR/2021 (1) dated 30th October, 2021 as amended from time to time, relating to the appointment of Assistant Electoral Registration Officers for the Assembly Constituencies in the State of Manipur, namely:-

In Column (2) of the table appended to the said Notification, against the Assembly Constituency mentioned below in Column (1), for the existing entries, the following corresponding entries shall be substituted:

TABLE

No. & Name of Assembly Constituency	Assistant Electoral Registration Officer
46-Saikul (ST)	1. Sub Divisional Officer, Island 2. Sub Divisional Officer, Lhungtin
49-Tadubi (ST)	1. Sub Divisional Officer, Willong 2. Sub Divisional Officer, Lairouching
50-Kangpokpi	1. Sub Divisional Officer, T. Waichong 2. Sub Divisional Officer, Champhai
53-Tamenglong (ST)	1. Sub Divisional Officer, Haochong 2. Sub Deputy Collector, Tamenglong
56-Thanolon(ST)	Sub Divisional Officer, Mualnuam
58-Churachandpur (ST)	1. Sub Deputy Collector, Churachandpur HQ 2. Sub Deputy Collector, Curachandpur
60-Singhat (ST)	1. Sub Divisional Officer, Sangaikot 2. Sub Divisional Officer, Suangdoh

By Order,



(MALAY MALLICK)
PRINCIPAL SECRETARY
ELECTION COMMISSION OF INDIA